

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 04.09.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 04.09.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 80/2018 (M.A. No. 221/2018, M. A. No. 340/2018 & M. A. No. 341/2018)	Narendra G. Pardeshi Vs. Public Works Department Dhule & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukesh Verma, Adv. Mr. Mayank Pandey, Adv. Mr. Shakunatala S. Wadekar, Adv. for R-3 Mr. Suhas Kumar Kadam, Adv. for R-4 Mr. Vinay Navare, Adv. Mr. Balendu Shekhar, Adv. for MoEF	01.10.2018
2.	Original Application No. 568/2016	Ajay Khera Vs. Container Corporation of India Limited & Ors.	Mr. Sanjay Upadhyay & Mr. Saumitra Jaiswal, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Ms. Abhisar Bairagi, Adv. for R-1 Mr. Balendu Shekhar, Adv. Mr. Om Prakash, Adv. for MoR Mr. R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Ms. Deep Shikha Bharti, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Attin Shankar Rastogi, Adv. for MoEF	01.10.2018
3.	M.A. No. 581/2018 IN Original Application No. 130/2016	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 to 4 Mr. Arjun Mahajan, Adv. for R-5 & 8 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for R-6, 7, 15 & 17 Mr. Pradeep Misra, Adv. for UPPCB	01.10.2018

			<p>Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Ashish Rana, Adv. for R-12 & 13 Mr. Guntur Prabhakar, Adv. for R-22 Mr. Preshit Surshe, Adv. for R-19 Ms. Pallavi Venkat Reddy, Adv. for R-23 Mr. Prashant Tyagi, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Devraj Ashok, Adv. for State of Kar. Mr. Keit Varghase, Adv. Mr. N. Reddy, Adv. for State of Telangana Ms.D. Bharathi Reddy, Adv. for State of UK Mr. Rudreshwar Singh, Adv. for Bihar Mr. Anubhav Anand Aron, Adv. Mr. Raman Yadav, Adv. Mr. A. R. Takkar, Adv. Mr. Pankaj Bhagat, Adv. Mr. Abhisar Bairagi, Adv. Mr. Manish Singh, Adv. Mr. Prashant Kanjale, Adv. Mr. Alok Agarwal, Adv. Mr. Mukesh Verma, Adv. Mr. Sushil Shukla & Ms. Suneha Jain, Advs.</p>	
4.	M.A. No. 140/2018, M.A. No. 178/2018, M.A. No. 295/2018, M.A. No. 285/2018 & M.A. No. 286/2018 IN Original Application No. 346/2013 (EZ)	Aabhijeet Sharma Vs. Union of India & Ors.	<p>Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for MoEF Mr. AND Rao, Adv. Mr. Shuvodeep Roy, Adv. for Assam Mr. Ajit Pudussery, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Mukesh Verma, Adv.</p>	13.09.2018
5.	Execution Application No. 23/2018 (Earlier E.A. No. 01/2018 (EZ) IN O. A. No. 109/2017 (EZ))	Tularam Gogoi Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant in M.A. Mr. A.D.N. Rao, Adv. Mr. Shuvodeep Roy, Adv. Mr. K. P. Pathak, Adv. Mr. Thakur Sumit, Adv.</p>	13.09.2018
6.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 &	Saloni Singh & Anr. Vs. Union of India & Ors.	<p>Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R</p>	01.10.2018

	M.A. No. 636/2016)		<p>– 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I.K. Kapila, Adv. for Okhla CETP Society</p>	
7.	Original Application No. 41/2015 (M.A No. 100/2015)	<p>Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Ravi P. Mehrotra, Adv. Mr. Tarunvir Singh Khehar, Adv. for Agra Development Authority</p>	03.10.2018
8.	Original Application No. 189/2014 (M.A No. 654/2014 & M.A No. 356/2017)	<p>Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R-5 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. Mr. Avijit Bhushan, Adv. for R – 7</p>	03.10.2018

9.	Execution Application No. 27/2016 (M.A. No. 114/2017) IN O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB	03.10.2018
10.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv. Mr. Rahul Rathore, Adv.	03.10.2018
11.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Raman Yadav, Adv. for GDA	04.10.2018
12.	Original Application No. 307/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mr. Anil Sood, Applicant in person with Ms. Madhumita Singh, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 6 Ms. Puja Kalra, Adv. for R-4 Mr. Tarunvir Singh Khehar, Adv. for R-5 Ms. Bhavana Duhoon, Adv. for R-6 Mr. Narender Pal Singh, Adv. for R-8 Mr. Sumeet Pushkarma, Adv. for R-9 Mr. Anil Grover, AAG for R-12 Ms. Michelle, Adv. for R-13 Mr. Rajiv Bansal Sr. Adv. for DDA Mr. Abhihek Yadav, Adv. Mr. A.D.N. Rao, Adv. for DMRC Mr. Karan Grover, Adv. for NHAI Mr. Ankur Jain, Adv. for DUSIB	04.10.2018

13.	Original Application No. 435/2016	N. S. Yadav & Ors. Vs. Commissioner, North MC & Ors.	Mr. Alok Srivastava, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv. Ms. Puja Kalra, Adv. for North MCD Mr. Mukul Singh, Adv.	04.10.2018
14.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. Gaurav M. Liberhhan, Adv.	04.10.2018
15.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.	24.09.2018
16.	Appeal No. 70/2012 (M.A. No. 449/2018 M.A. No. 662/2018 & M.A. No. 727/2018)	Capt. Mall Singh & Ors. Vs. State of Punjab & Ors.	Mr. Naginder Benipal, Adv. Mr. Nilava Bandyopadhyay, Adv. Mr. Manoj K. Singh, Adv. Mr. Kamal Pal Singh, AAG for Punjab Mr. Raj Kumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. Ms. Petal Chandlok, Adv. Ms. Deep Shikha Bharathi, Adv. for of UP Mr. Vikas Singh & Ms. S. Janani, Adv. Mr. I. K. Kapila, Adv.	08.10.2018
17.	M.A. No. 1203/2015 IN Original Application No. 106/2013	Gaurav Jain Vs. State of Punjab & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Anil Soni, AAG for R-1	08.10.2018

			Mr. Narinder Pal Singh, Adv. Mr. Tarunvir Singh Khekar, Adv. for R-2 Mr. Vijaya Singh, Adv. for R-6 Ms. Nilava Bandhopadhyay, Adv. Mr. Manoj K. Singh, Adv.	
18.	Original Application No. 69/2016 (Earlier O.A.No.36/2013)	Rajinder Singh & Ors. Vs. State of Punjab & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Mr. Kamal Jeet Singh, AAG	08.10.2018
19.	M.A. No. 610/2017 IN Execution Application No. 30/2016 IN O. A. No. 139/2014	Mohali Industry and Commerce Association Vs. State of Punjab & Ors.	Mr. Aalok Jagga & Mr. Rajan Puri, Adv. Mr. Naginder Benipal, Adv. for PPCB Mr. Aman Panwar, AAG for Punjab Ms. Deep Shikha Bharathi, Adv. for UP	08.10.2018
20.	Original Application No. 389/2018 (Earlier O.A. No. 237/2013 (THC))	Court on its own motion Vs. State of Himachal Pradesh & Ors.	Mr. Manish Kumar, Adv. for State of HP Ms. Priya Puri, Adv. Mr. Divya Prakash Pande, Adv. Mr. Bharti Reddy, Adv. Mr. B. V. Niren, Adv. Mr. Shoeab Alam & Mr. Gautam Singh, Adv.	09.10.2018
21.	Original Application No. 45/2018 (WZ) (Earlier O.A.No.187/2018 (PB))	Vanshakti & Ors. Vs. Union of India & Ors.	Ms. Gayatri Singh, Adv. for Applicant Ms. Rukhmini S. Bobde, Adv. for Mumbai Metro Rail Corporation Ltd.	14.09.2018
22.	Original Application No. 312/2016 (M.A. No. 569/2016, M.A. No. 418/2018, M.A. No. 748/2018, M.A. No. 807/2018 & M.A. No. 1246/2018)	Dr. Arun Kumar Sharma Vs. Ministry of Environment Forests & Climate Change & Anr.	Mr. Kumar Chitranshu, Adv. for Applicant Mr. D. P. Pande, Adv. for MoEF Mr. Balendu Shekhar, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 Ms. Yogmaya Agnihotri, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Pinaki Misra, Sr. Adv. with Mr. Nishit Agrawal, Adv. Mr. Abhinav Gupta & Mr. Puneet Jain, Adv. Ms. Christi Jain, Adv. Mr. Sanjeev Sahay, Adv. Mr. Jhum Jhum Sarkar, Adv. Mr. Nishit Agarwal, Adv. Mr. Amol Kokane, Adv. Ms. Christi Jain, Adv. Mr. Sriansh Prakash, Adv. Mr. Puneet Jain, Adv. K Ashar & Co. for Applicant in M.A. No. 1246/2018	03.10.2018

23.	Original Application No. 209/2018 (M.A. No. 728/2018) (Earlier O.A. No. 96/2017 (EZ))	Gaurav Govind Vs. The State of Bihar & Ors.	Mr. Dharendra Kumar, Adv. for Applicant Dr. Anand Kumar, Adv. for R-1, 2, 3 & 6 Mr. Siddhartha Prasad, Adv. for R-4 Mr. Arvind Kumar, Adv. for R-5 Mr. Kumar Sumit, Adv. for R-8	09.10.2018
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